

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-4**  
New IA-5128/2020  
in  
IB-22(ND)/2018

**IN THE MATTER OF:**

Oriental Bank of Commerce

Vs.

M/s. Shekhar Resorts Ltd. & Ors.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 02.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Mr. Abhishek Anand, Advocate

For the Respondent/CD :

For the Intervener :

**ORDER**

**IA-5128/2020**

Counsel for the Applicant is present. Registry is directed to issue notice to the Respondents. The counsel for the Applicant is directed to serve private notice to the Respondents by all modes including the counsel for the Respondents and will file the proof of service on or before next date of hearing.

List the matter on 15.12.2020.

- Sdr

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sdr

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**